



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
17	WP(C)/6669/2018 WITH LCR, FIXED	SAYED AZAHARUL ISLAM Versus UNION OF INDIA AND 7 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS P BARMAN MR. V KUMAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 28/03/2024

1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
4)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
5)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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19)	MR. R SARMAH	27-03-2024	To	31-03-2024
20)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
21)	MR G BORDOLOI	27-03-2024	To	28-03-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 4

[THIS BENCH WILL SIT AT 10:15 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WA/71/2023 (AT 10:15 AM)	THE GAUHATI HIGH COURT AND 3 ORS Versus SAFIQUR RAHMAN AND 20 ORS	MR H K DAS SC, GHC	MR. K N CHOUDHURY FOR CAVEATOR
WITH				
2	WA/5/2023 CAVT. NO. 00302/023,	NIROD SARMA Versus SAFIQUR RAHMAN AND 23 ORS	MR K K MAHANTA (Sr. Advocate) MR. A CHAMUAH MR. S D ROY	MR. K N CHOUDHURY MR. J PATOWARY FOR CAVEATOR MR. H K DAS(SC, GHC)

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HIS LORDSHIP
AND HONOURABLE MRS. JUSTICE MALASRI NANDI]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/1744/2024 B/O	TRADE SUPPLY INDIA Versus THE STATE OF ASSAM AND 3 ORS	MR. M SARMA	SC, AGRI. DEPARTMENT
18	WP(C)/1746/2024 B/O	SUDEV CH. SAHA AND ANR Versus THE BIHPURIA MUNICIPAL BOARD AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	
19	WP(C)/1748/2024 B/O	RADHESHYAM SAHA AND 2 ORS. Versus THE BIHPURIA MUNICIPAL BOARD AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
9	WP(C)/4281/2022 PART-HEARD, FIXED (BY SLIP)	BASANTA KUMAR PAIT AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR. U PATHAK MR. A BORO (P2, P4-P6)	SC, APSC SC, TRANSPORT
10	Arb.P./28/2022 FIXED	PRADIP CHOUDHURY Versus UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	RSA/138/2009	AM NARAYAN UPADHAYA and ANR, Versus ON THE DEATH OF MAYA DEVI BAMUNI HER LEGAL HEIRS SMT. BHAGIRATHI DEVI DAU.	D MAZUMDAR S C BISWAS S SAIKIA R SARMA	MR.A DASGUPTA MR.S BHUYAN MR.S CHAKRABARTY
2	WITH RSA/127/2014	AM NARAYAN UPADHYAY Versus BHAGIRATHI DEBI and ANR.	MR. D MAZUMDAR MR.P BORAH	MR.A DASGUPTA MS.B DAS

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/6863/2016 FIXED	M/S FUTURE RETAIL LTD. Versus THE STATE OF ASSAM AND 4 ORS	MR.K AGARWALSr. Adv. MR.R DUBEY MR.A K SAHEWALLA MR.D DAS MS.A B KAYASTHA MS.M SAIKIA	MS. S SARMA(GA, ASSAM)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
63	AB/810/2024 B/O	PARAMA DEKA Versus THE STATE OF ASSAM	MR. S M MOLLAH MR R ALI MS. C M BEZBARUAH	PP, ASSAM
BAIL HEARING (BA)				
64	Bail Appln./4501/2023 WITH CASE RECORD(SCANNED COPY), FIXED	FIZUR ALI @ MOON ALI Versus THE STATE OF ASSAM AND ANR	MR G R A MOTTAQUEE	PP, ASSAM
65	Bail Appln./445/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. SABBIR AHMED @ SABIR AHMED Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
BAIL HEARING				
66	AB/450/2024 WITH OFFICE NOTE, FIXED	JAHIRUL ISLAM @ JOHIRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M U MONDAL MS. N NASRIN MR A ALIM SK A A AHMED MR. A W MONDAL	PP, ASSAM
67	AB/639/2024 FIXED	MOHIDUL ISLAM @ MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
ORDERS				
68	I.A.(CrI.)/1080/2023 B/O in CrI.A./394/2023	MANISH SIKDAR, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
	WITH CrI.A./394/2023	MANISH SIKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE DEVASHIS BARUAH****COURT NO: 17****[CIVIL BENCH-I]****THE OLDEST MATTER IN THE CAUSELIST WILL
BE TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
18	WP(C)/3284/2020 (AT 2:00 PM)	AFTABUDDIN AHMED AND ANR. Versus ENFORCEMENT DIRECTORATE AND 2 ORS.	MR. A M BORA MR M J QUADIR MR. V A CHOWDHURY MS P DASGUPTA MRS. S HASNAIN	GA, ASSAM MR. R K D CHOUDHURY(DY. S.G.I.) MRS. A GAYAN(SC, E/D)
MOTION				
19	CRP(IO)/114/2024 FIXED	ASSAM VALLEY EDUCATION SOCIETY AND ANR Versus MRS. RABIYA AHMED AND ANR	MR M HAQUE G UDDIN P ADHIKARI MR A K AZAD	MR. A BISWAS MR R KALITA
ORDERS				
20	RSA/148/2007 WITH LCR, FIXED	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR S ISLAM F K R AHMED	J PAUL B SARKAR
	WITH MC/1711/2009 in RSA/148/2007	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS		MS.J PAUL MR.P SEN MRB SARKAR
21	RSA/88/2008 WITH LCR, FIXED	SMTI. MAJONI DUTTA Versus SMTI. ARUNA GOSWAMI and 10 ORS.	MS. A BHATTACHARYYA MR. B M CHOUDHURY MR. P KALITA	MR. A DAS (R- 10) MR. S ISLAM (R- 10) MR. M ALI (R- 10) MR. S HOQUE (R- 10) MD. M U AHMED (R MR R BORAH (R- 10)
	WITH MC/2168/2008 in RSA/88/2008	MAJONI DUTTA Versus ARUNA GOSWAMI		MR.P KHATANIAR MR.K R SURANA
HEARING				
22	RSA/148/2011 WITH LCR, FIXED	MD SHANAI MIA CHOUDHURY Versus ON THE DEATH OF HABIBUR RAHMAN LASKAR HIS LEGAL HEIRS AND ANR	MR.G N SAHEWALLA MS.S SENAPATI MR.P DEKA MD.ASLAM	MR.P ROY MR. B J GHOSH (r-1 to 6) MR. I ALAM (r-1 to 6) MR.T SK (r-1 to 6) MS. R R BORAH (r-1 to 6)

23	RSA/151/2011 WITH LCR, FIXED	TULENDRA NATH DAS AND 6 ORS Versus SOUBHAGYA KARMAKAR AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA MR A K RAI (R-2(a) to 2(e),3,4,7,9) MR S NOWAJ(R-2(a) to 2(e),3,4,7,9) MRS K AGARWAL(R-2(a) to 2(e),3,4,7,9)
	WITH MC/2324/2011 in RSA/151/2011	TULENDRA NATH DAS AND 6 ORS Versus SOUBHAGYA KARMAKAR AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA MR.S M SARMA
	WITH MC/1419/2012 in RSA/151/2011	TULENDRA NATH DAS AND 6 ORS Versus SOUBHAGYA KARMAKAR AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA
24	WITH RSA/150/2011	TULENDRA NATH DAS AND 6 ORS Versus ANJALI KARMAKAR WIFE AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR A K RAI (R-2 to 7) MR S NOWAJ(R-2 to 7) MRS K AGARWAL(R-2 to 7)
	WITH MC/2322/2011 in RSA/150/2011	TULENDRA NATH DAS AND 6 ORS Versus ANJALI KARMAKAR WIFE AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA MR.S M SARMA
25	CRP/37/2015 CAVT. NO.751//2014 WITH LCR, FIXED	ON THE DEATH OF KISHAN CHAND DUSHAD HIS LEGAL HEIRS NAMELY Versus SMTI DIPTI RANI SEAL	MR.P J SAIKIA MR.R S MISHRA	MRG P BHOWMIK MR.B DEB MR.R HAZARIKA FOR CAVEATOR
26	FAO/62/2022 WITH LCR, FIXED	MUSSTT. HENA BEGUM AND 2 ORS. Versus JAHIRUL ISLAM AND 6 ORS.	MR J MOLLAH MR J DAS	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/3786/2022 in FAO/62/2022	MUSSTT. HENA BEGUM AND 2 ORS. Versus JAHIRUL ISLAM AND 6 ORS.	MR J MOLLAH MR J DAS	GA, ASSAM SC, REVENUE
STAY MATTERS				
27	CRP(IO)/366/2019 FIXED	KANANBALA ROY AND 8 ORS. Versus LEGAL HEIRS OF LT. ABDUL MANNAN MIAH AND 8 ORS.	MR G P BHOWMIK MRS. M HORE MR D KALITA	MR. K K DEY MR. K K DEY MR V K BAROOAH (R1.9, R2.3, R3, R4, R5.3, R6.4, R7.2, R7.3, R8.2, R8.3) FOR CAVEATOR
28	CRP(IO)/232/2023 FIXED	CHANDRANI BAGCHI Versus ABHIJIT BAGCHI	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH MS. J GHOSH	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
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21)	MR G BORDOLOI	27-03-2024	To	28-03-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
56	RSA/277/2019 (AT 2:00 PM)	MOZIBAR SK. Versus MEHER ALI AND 6 ORS.	MS. R CHOUDHURY MR. M R KHANDAKAR MR D. CHAKRABORTY	MR. T R GOGOI(GA, ASSAM) MR. A ALAMGEER MR. A ALAM
57	Mat.App./14/2021 (AT 2:00 PM)	XXXXXXX Versus XXXXXXX	MR. P J SAIKIA MR. P BORDOLOI	MR U DAS MR. S SAIKIA MS S BORO
MOTION				
58	Crl.Rev.P./121/2024 FIXED	SUSHIL KR VERMA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR H MAZUMDER	PP, ASSAM
59	Crl.Pet./353/2024 B/O	ALAUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA MR N ALI	PP, ASSAM
BAIL HEARING (BA)				
60	Bail Appln./3823/2023 SCANNED COPY OF CASE RECORD. FIXED.	PRASENJIT SARKAR Versus THE STATE OF ASSAM AND ANR.	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	MR. I CHOUDHURY(R- 2) MS. D SAIKIA (AMICUS CURIAE, R-2) R L CHUTIA(R- 2) PP, ASSAM
ORDERS				
61	I.A.(Crl.)/48/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-1, B/O in Crl.A./21/2022 WITH Crl.A./21/2022	SOFA UDDIN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MS. D SAIKIA, AMICUS CURIAE(R-2) PP, ASSAM
62	I.A.(Crl.)/301/2024 B/O in Crl.Pet./693/2023 WITH Crl.Pet./693/2023	SOFA UDDIN Versus THE STATE OF ASSAM AND ANR MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA Versus THE STATE OF ASSAM AND ANR MUSTAFA KAMAL PASSA @ MUSTAFA KAMAL PASA Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED M K BORAH MS. P. KASHYAP M K BORAH MS. P. KASHYAP	MS. D SAIKIA, AMICUS CURIAE(R-2) PP, ASSAM PP, ASSAM PP, ASSAM

HEARING

63 I.A.(CrI.)/440/2022 WITH LCR 3 FILES, OFFICE NOTE, B/O in CrI.A./186/2022 WITH CrI.A./186/2022	PINKU KALITA Versus THE STATE OF ASSAM AND ANR PINKU KALITA Versus THE STATE OF ASSAM AND ANR	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	MS. M BARMAN PP, ASSAM MS. M BARMAN PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
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[For Thursday,28th March 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-IV AND V

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
36	WP(C)/8987/2019 (AT 2:00 PM)	NIDANUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM MR. T C CHUTIA MR H SARMA MR R DHAR MR. J K GOSWAMI
37	WP(C)/1278/2021 (AT 2:00 PM)	RAJ KHAN Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. M H TALUKDAR (R NO.5) SC, AGRI. DEPARTMENT SC, FINANCE
38	WITH WP(C)/2417/2021	HEDAYATULLAH KHAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, AGRI. DEPARTMENT
39	WP(C)/6919/2021 (AT 2:00 PM)	MONOWARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. T C CHUTIA (ADDL. SR. GA, ASSAM, R-1,2,3,5) MR A CHALIHA (SC, FINANCE DEPT., R-4)
40	WITH WP(C)/4232/2022	SMTI. BIJAYA THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE
WITHDRAWAL				
41	WP(C)/7775/2022 B/O	GOPAL MANDAL Versus THE STATE OF ASSAM AND 12 ORS	MR. S BANIK MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM MR. R C SAIKIA (R-5 TO 13) MS. K SAIKIA (R-5 TO 13) MS. N DEY (R-5 TO 13) SC, REVENUE
	WITH I.A.(Civil)/2508/2023 in WP(C)/7775/2022	GOPAL MANDAL Versus THE STATE OF ASSAM AND 12 ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR	GA, ASSAM SC, REVENUE

ORDER (STAY VACATING)

42	I.A.(Civil)/946/2024 (CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSE LIST) in WP(C)/1058/2024	THE UNION OF INDIA Versus RAMJI RAY AND 7 ORS	MRS. R BORAH	GA, ASSAM SC, NHAI JYOTISH DAS DY.S.G.I. DY.S.G.I. SC, REVENUE
ADMISSION				
43	WP(C)/2893/2018 FIXED	SMTI. JAYA SAIKIA Versus THE BRANCH MANAGER, AXIS BANK AND ANR.	MR. S ALI MR K DAS	MR. K K BHATRA (R2) MR. R K BHATRA (R2) Mukesh Sharma (R1) MR. A SAIKIA (R2) MS. S BURAGOHAIN (R2) MR M SARMA (r-1 to3) MS. S YASMIN (r-1 to3)
44	WITH WP(C)/4599/2018	PRASTUTI BHUYAN Versus AXIS BANK AND 2 ORS.	MR. A BARUA MR. B BORA	MR. K K BHATRA (R3) MR. R K BHATRA (R3) MR. M SHARMA (r-1 to3) MR. A SAIKIA (R3) MS. S BURAGOHAIN (R3) MR M SARMA(R-1&2) MS RIMPI DUTTA (R3) MS. S YASMIN (r-1 to3)
45	WP(C)/871/2020 FIXED	PAPU BORUAH AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM MR. A GANGULY (R-7) MR. A DUTTA (R-7) MR. A DHANUKA (R-7) SC, EXCISE DEPTT.
46	WP(C)/64/2024 FIXED	KRISHNA KANTA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MRS. R S CHOWDHURY MS G DAS MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	SC, P AND R.D. GA, ASSAM SC, HOUSING AND URBAN AFFAIRS

BAIL HEARING (BA)

47	Bail Appln./600/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BISHAL DEBBARMA Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
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ORDERS

48	I.A.(Civil)/559/2024 FIXED in WP(C)/62/2024 WITH WP(C)/62/2024	DR ANURADHA CHOUDHARY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT
		DR ANURADHA CHOUDHARY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MRS A SAIKIA MS. A DAS MS. U SAUD	GA, ASSAM MS. S CHAKRAVARTY (R- 5,6) MRS. P. SARMA (R-5,6) T RAMCHIARY (R-5,6) SC, SOCIAL JUSTICE AND EMPOWERMENT

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, ONLY IF TIME PERMITS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

9	Crl.Pet./1004/2022	SUPRIO GHOSE @ SUPRIYO GHOSH Versus THE STATE OF ASSAM AND ANR.	MR S A SIKDER PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
52	AB/809/2024 B/O	RUFUL AMIN Versus THE STATE OF ASSAM	P. GHOSH	PP, ASSAM
<u>ADMISSION</u>				
53	Crl.Rev.P./89/2024 FIXED	MD SHUMEJ ALI Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR A AKBAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
54	Bail Appln./719/2024 FIXED	ANJALI SHAW Versus THE STATE OF ASSAM	A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
55	Bail Appln./801/2024 FIXED	NUR MOHAMMAD Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
56	Bail Appln./860/2024 FIXED	ARATI DAS @ AROTI DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<u>BAIL HEARING</u>				
57	AB/432/2024 B/O	TAYAB ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	PP, ASSAM
58	AB/617/2024 FIXED	BHOLA BORAH Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
59	AB/687/2024 FIXED	DHIRAJ TUMUNG Versus THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
60	AB/770/2024 FIXED	FAIZUL HOQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,28th March 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TOP OF THE LIST

31	WP(C)/3160/2014 FIXED (BY SLIP)	MONJILA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR.M A I HUSSAIN MR.M U MONDAL MRA R BHUYAN MR.H R AHMED MR.M R KHANDAKAR MR.S H ZAMAN	GA, ASSAM MR.A ROSHID MS.M R DEVI SC, SOCIAL WELFARE
32	Cont.Cas(C)/70/2018 FIXED	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ORS.	MR. M DUTTA MR. J BHARALI	MR. D SAIKIA, SR.ADV. MR. D SAIKIA, SR.ADV. MR. N J KHATANIAR (R4) MR. N SARMA MS. N PHUKAN (R4)

MOTION

33	Cont.Cas(C)/172/2024 B/O	MUKUL KUMAR DEKA Versus POMI BARUAH	MR J ABEDIN MR N SARMA	
34	WP(C)/1751/2024 B/O	SAIF UDDIN YAHYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	DY.S.G.I. SC, HEALTH
35	WP(C)/1758/2024 B/O	JURITI MEDHI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	SC, HIGHER EDU SC, BTC

ORDER (STAY VACATING)

36	I.A.(Civil)/3780/2023 B/O in WP(C)/4605/2023 WITH WP(C)/4605/2023	THE PRINCIPAL, SILAPATHAR COLLEGE Versus DIPIKA BORUAH AND 3 ORS.	MR J PAYENG MS A PAYENG	SC, HIGHER EDU
		DIPIKA BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA	SC, HIGHER EDU MR J PAYENG (R3, R5) MS A PAYENG (R3, R5)

ADMISSION

37	WP(C)/4642/2023 FIXED	MASUMA AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
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ORDERS

38	Cont.Cas(C)/96/2022 FIXED	MOKADDES ALI AHMED AND 2 ORS Versus PREETOM SAIKIA AND ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. P K BORAH MR. B GOGOI MR P NAYAK MR A CHALIHA
	WITH			
39	Cont.Cas(C)/39/2022	ABDUL HAI AND 8 ORS Versus PREETOM SAIKIA AND ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
40	Cont.Cas(C)/422/2022 FIXED	LAKHESWAR KAKATI AND 17 ORS. Versus SHAHNAWAZ CHOUDHURY	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR

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LEAVE NOTE OF ADVOCATES FOR 28/03/2024

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1)	MR. H L MAURYA	05-02-2024	To	31-03-2024
2)	MR. B BARMAN	02-04-2024	To	02-04-2024
3)	MR. S K SAHARIAH	23-02-2024	To	31-03-2024
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BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
20	AB/779/2024 B/O	FAKAR UDDIN AND 3 ORS. Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR S H SIKDAR	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./865/2024 FIXED	MONSUR ALI Versus THE STATE OF ASSAM	MOTIUR RAHMAN I AMIN	PP, ASSAM
ORDERS				
22	Cont.Cas(C)/209/2019 FIXED	ANDIBI NATH AND 77 ORS. Versus PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
23	WITH Cont.Cas(C)/86/2019	HALESWARI BASUMATARY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
24	WITH Cont.Cas(C)/164/2019	HASINA KHATUN AND 18 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
25	WITH Cont.Cas(C)/252/2019	PANCHAMI BALA RAY AND 71 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
26	WITH Cont.Cas(C)/303/2019	SUNITY BRAHMA AND 66 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
27	WITH Cont.Cas(C)/333/2019	PADUMI BARAH AND 23 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
28	WITH Cont.Cas(C)/340/2019	PARUL DAIMARI AND 61 ORS. Versus PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	

29	WITH Cont.Cas(C)/350/2019	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION Versus PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
30	WITH Cont.Cas(C)/550/2019	BHANUMATI BORO AND 54 ORS. Versus PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
31	WITH Cont.Cas(C)/452/2023	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS Versus RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)
32	WP(C)/1086/2024 FIXED	LAL MAHMUD Versus THE STATE OF ASSAM AND 6 ORS	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, SEC. EDU.

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